

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-203
IB-2068/ND/2019
New IA/4178/2020

IN THE MATTER OF:

Century Road Transport Pvt Ltd
Vs.
Tyson Retail Services Pvt Ltd

....Applicant

.....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 13.10.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Nikunj for IRP
For the Respondent :

ORDER

IA-4178/2020

The present application has been filed on behalf of IRP in respect of Status report.

We have heard Mr. Nikunj, appeared on behalf of IRP. It is the minutes of meeting dated 24.09.2020 of the CoC and **same is taken on the record.**



(K.K. VOHRA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)